

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:929
ANSWERED ON:01.03.2011
FUND TO AUTONOMOUS BODIES
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Will the Minister of CULTURE be pleased to state:

- (a) the details of autonomous organisations under the Ministry of Culture and theSr activities, organization-wise;
- (b) the details of funds allocated to them during each of the last three years;
- (c) whether there is any mechanism to check their activities and utilization of the sunds provided to them;and

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING AND POVERTY ALLEVIATION AND MINISTER OF THE STATE IN THE MINISTRY OF CULTURE (KUMARI SELJA)

- (a) The details of autonomous organizations under the Ministry of Culture alongwith their activities, organization-wise has been given in Annual Repport 2009-10 of the Ministry of Culture, which is available in Parliament.
- (b) Details of foods allocated to autonomous organizations during the last three year, is Annexed.
- (c) Ministry of Culture reviewsa the activities, and monitors the expenditure incurred by each autonomous organization, at the highest level, every month. With effect from 2010-11, the pattern of release of funds to autonomous organizations has been amended and now the funds are released in two installments of 75% and 25% each. The amended procedure for release of to autonomous organizations is implemented strictly in conformity with the provisins for General Financial Rules,2005.